

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:7453

ANSWERED ON:15.05.2002

CORRUPTION CASES

BALIRAM;MADAN PRASAD JAISWAL;MANIKRAO HODLYA GAVIT;SHIVAJI MANE

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of officers/employees of his Ministry/subordinate offices nabbed by the Vigilance Department/CBI on charges ranging from malpractices, financial embezzlement and possessing assets disproportionate to known sources of income during the last three years, grade-wise and office-wise; and

(b) the action taken/proposed to be taken against those found guilty in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) & (b): The information is being collected and will be laid on the Table of the House.